

**Central Administrative Tribunal
Principal Bench**

OA No.2573/2018

New Delhi, this the 23rd day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Shri Gopal Lal Meena
S/o Shri Hazari lal Meena
Aged 51 years,
Working as Presenting Officer
(Group-A)
R/o 268, Gali No.13,
D-Block, Extension-II, Nangloi,
Delhi 110 041. ... Applicant.

(By Advocate : Shri Manjeet Singh Reen)

Versus

Ministry of Railways & Others

1. The Secretary
Ministry of Railways
Rail Bhawan,
Railway Board,
New Delhi.
2. The Member Traffic
Railway Board,
Ministry of Railways
Rail Bhawan,
New Delhi.
3. The General Manager
Northern Railway
Baroda House,
New Delhi.
4. The Chief Operating Manager
Northern Railway,
Baroda House,
New Delhi.

5. The Chief Personnel Officer
Northern Railway
Baroda House,
New Delhi. ... Respondents.

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

Learned counsel for the applicant submits that he has been instructed by his client to withdraw the OA, and he seeks permission for the same. We accord permission, and the OA is dismissed as withdrawn. There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/